

L. A. Notifications and Declarations**KOTTAYAM DISTRICT**

NOTICE

UNDER SECTION 9 (2) OF THE KERALA SURVEY AND BOUNDARIES ACT, 1961

No. B8-785/14.

20th January 2018.

The sub-joined statement is an extract from the survey and field register giving particulars of the lands registered and surveyed in the name of concerned. Appeal, if any, against the survey should be presented within three months from the date of publication of this notice to the Officer in charge of the survey whose headquarters is at Kottayam.

Field maps may be obtained on application and payment of the fees prescribed from time to time.

Award No. 5/15 dated 21-2-2015.

SCHEDULE

District—Kottayam

Taluk—Kottayam.

Village—Nattakam.

Sl. No.	Block No.	Initial Survey/ Resurvey/ Revision Survey		As per Revenue Records			As now Surveyed		Remarks
		Survey field No.	Subdivision No.	Survey field No.	Subdivision No.	Area in Hectares	Subdivision No.	Area in Hectares	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	18	205	2	205	2	0.1562	205/2 205/2-2	0.1489 0.0073	LA
								0.1562	
2	19	729	7	729	7	2.2379	729/7 729/7-3	2.2366 0.0013	LA
								2.2379	
3	19	325	1	325	1	0.0015	325/1 325/1	0.0000 0.0015	LA
								0.0015	
4	18	498	19	498	19	0.0653	498/19 498/19-2	0.0652 0.0001	LA
								0.0653	
5	19	75	1	75	1	2.6350	75/1 75/1-1 75/1-2	2.5831 0.0481 0.0038	LA LA
								2.6350	
6	18	460	3	460	3	0.0430	460/3,3-1 460/3-2	0.0424 0.0006	LA
								0.0430	
7	18	460	4	460	4	0.0730	460/4,4-1 460/4-2	0.0726 0.0004	LA
								0.0730	

(Sd.)

Special Tahsildar,
LA (NH), Changanassery.